

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

(IB)-266(ND)2019

PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
18.10.2019

NAME OF THE COMPANY: Mr. R. Tarkeshwar Narayan V/s. M/s.
Horizon Buildcon Pvt. Ltd.

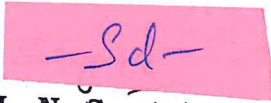
SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|------|-------------|----------------|-----------|
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| Present: | Mr. Mrinali Prasad, Advocate for the Petitioner Ms. Nattasha Garg and Ms. Aashima Singhal, Advocate for the Respondent | | | |
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ORDER

Arguments heard. Reserved for orders.


(L. N. Gupta)
Member (T)


(Ina Malhotra)
Member (J)